

ITEM NO.20

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1885/2024

RAMESH KUMAR CHHABRA

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 21-03-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. S. Hariharan, Adv.
Mr. Vikash Singh, AOR

For Respondent(s) :

Mr. Santosh Kumar Tiwari, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service report from the High Court with regard to
respondent No.1 is still awaited.

Respondent No.2 is granted four weeks' time for filing
counter affidavit.

Scanned copies of original records of High Court have
been received.

Scanned copies of the original records of the Trial
Court have not been received yet. Let a reminder be issued.

List again on 05.05.2025.

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SUJATA SINGH
Registrar